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### Appropriation (Railways) No. 3 Act, 2015 24 OF 2015

[20 August 2015]

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#### **SCHEDULE 1:-** SCHEDULE

## Appropriation (Railways) No. 3 Act, 2015 24 OF 2015

[20 August 2015]

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2013 in excess of the amounts granted for those services and for that year.

BE it enacted by Parliament in the Sixty-sixth Year of the Republic of India as follows:-

#### 1. Short title :-

This Act may be called the Appropriation (Railways) No. 3 Act, 2015.

# 2. Issue of Rs. 1675,95,62,337/- out of the Consolidated Fund of India to meet certain expenditure for the financial year ended on the 31st day of March, 2013:-

From and out of the Consolidated Fund of India the sums specified in column 3 of the Schedule amounting in the aggregate to the sum of one thousand six hundred seventyfive crore, ninety-five lakh, sixty-two thousand, three hundred and thirty-seven rupees shall be deemed to have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services relating to Railways specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2013 in excess of the amounts granted for those services and for that year.

#### 3. Appropriation :-

The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2013.

## SCHEDULE 1 SCHEDULE

(See sections 2 and 3)

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1	2	3		
1		Sums not exceeding		
No. of Vote	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
3	General Superintendence and Services on Railways	-	41,82,995	41,82,995
4	Repairs and Maintenance of Permanent Way and Works	-	46,19,936	46,19,936
5	Repairs and Maintenance of Motive Power	-	4,12,746	4,12,746
7	Repairs and Maintenance of Plant and Equipment	-	2,11,968	2,11,968
8	Operating Expenses - Rolling Stock and Equipmen	33,88,59,057	4,96,123	33,93,55,180
10	Operating Expenses – Fuel	658,82,43,046	-	658,82,43,046
11	Staff Welfare and Amenities	-	14,52,241	14,52,241
13	Provident Fund, Pension and other Retirement Benefits	981,95,20,896	15,63,329	982,10,84,225

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	TOTAL :-	11674.66.22.999	1.29.39.338	1675,95,62,337
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